Criteria for opening of Sainik schools

1583. SHRI AVTAR SINGH KARIMPURI: Will the Minister of DEFENCE be pleased to state:

- (a) the criteria for setting up of Sainik schools in the States;
- (b) whether any proposal is under consideration of Government to open at least one Sainik school in each State/UTs; and
 - (c) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) Sainik Schools are established on receipt of a specific request from a State Government. As per the Sainik Schools Society Rules and Regulations, the entire capital expenditure on land, building, furniture and educational equipment required by Sainik Schools and a major portion of the running expenditure is borne by the concerned State Government which is also responsible for the maintenance of buildings, roads and installations and for major replacements. They are also required to release grants-in-aid sought for additional requirement of buildings and furniture, transport, laboratory equipment etc. A prescribed Memorandum of Agreement is also required to be signed by the State Government. The three Service Headquarters are also required to give a commitment for sparing suitable Service Officers for posting as Principal, Headmaster and Registrar in the Sainik School.

- (b) No, Sir.
- (c) Does not arise.

Civilians killed by Maoists

1584. SHRI SYED AZEEZ PASHA: SHRI R.C. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has made any study regarding the number of civilian citizens killed by the Maoists in several parts of the country;
 - (b) if so, the details thereof including a list for districts in West Bengal;
- (c) whether Maoist activities in those districts went up in recent months including killings;
 - (d) if so, the details thereof; and
 - (e) the details of plan of Government to contain Maoist activities in those areas?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) The number of civilians killed in Left Wing Extremist (LWE)

violence in the country for the period 1st January to 15th November, 2010 are 605. The districts of West Bengal affected by LWE violence are Bankura, Purulia and West Midnapore. The number of naxal incidents in West Bengal in the Month of August, September, October and upto 15th November are 41, 19, 18 and 9 and number of deaths are 17, 16, 14 and 8 respectively.

(e) State Governments deal with various issues related with naxal problem in the States. The Central Government supplements their efforts both on development and security fronts through several ways.

Taking over administration in tribal dominated areas

1585. SHRI K.E. ISMAIL: SHRI M.P. ACHUTHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is considering a proposal to take over the administration in tribal dominated areas using the special constitutional power of the Governors to boost the management and development of scheduled areas; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) There is no proposal to take over the administration in tribal dominated areas by the Governor. The Governors have, on 15.06.2010, been communicated the views of the Learned Attorney General on the specific duties and powers conferred on them in Scheduled Areas under the Constitution.

Sharing information on Headley

1586. SHRI D. RAJA: SHRI SYED AZEEZ PASHA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the controversy over the issue of sharing of information with India by US authorities on David Headley prior to the Mumbai terror attack; and
 - (b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (b) Inputs and information are received time to time from various sources regarding possible terrorist designs and threats, which are shared with the agencies and States concerned on regular basis. There also exists a mechanism for exchange of information between the Indian intelligence agencies and their foreign counterparts. As regards the terrorist attacks in Mumbai, intelligence regarding the possibility of infiltration by a suspected LeT vessel through the sea route had been received and was shared with the Coast Guard and the Indian Navy.